

W.P(C)No. 604 OF 2002
ITEM No. 36 Court No. 1 SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (C) NO. 604 OF 2002

SANJEEV GUPTA & ORS.PETITIONER (S)

VERSUS

UNION OF INDIA & ANR. RESPONDENT (S)

(With appln. for intervention and office report)

WITH
WP(C) NO. 616/2002 (With office report)
WP(C) NO. 634/2002 (With appln. for stay)
WP(C) NO. 22/2003 (With appln. for stay and with office report)
WP(C) NO. 11/2003
WP(C) NO. 14/2003 (With appln. for ex parte stay)
WP(C) NO. 16/2003
WP(C) NO. 26/2003
WP(C) NO. 25/2003
WP(C) NO. 27/2003 (With appln. for ex parte stay)
WP(C) NO. 33/2003 (With appln. for ex parte stay)
WP(C) NO. 34/2003
CA NO. 2030/2003 (With appln. for permission to place addl. documents
on record and office report)
WP(C) NO. 391/2003 (With office report)
WP(C) NO. 404/2003 (With appln. for stay)
WP (C) NO. 488/2003 (With appln. for stay)
WP(C) NO. 185/2004 (With appln. for stay)
WP (C) NO. 184/2004 (With appln. for stay)
WP(C) NO. 166/2004 (With appln. for stay and with office report
WP(C) No. 190/2004 (With Office Report)
WP(C) 172/2004 (With appln. (s) for stay and office report)

Date : 12/07/2004 This/These Petition(s) was/were listed for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR
HON'BLE MR. JUSTICE C.K. THAKKAR

For Petitioner (s)
in WP 604/02Mr. Manoj Goel, Adv.
Mr. Shuvodeep Roy, Adv.
Mr. Wajih Shafiq, Adv.
Mr. Brij Bhushan, Adv.
IN WP 616/02Mr. Manoj Goel, Adv.
Mr. Shuvodeep Roy, Adv.
Mr. Wajih Shafiq, Adv.
Mr. Brij Bhushan, Adv.

IN WP 634/02Dr. Rajeev Dhavan, Sr. Adv.
Ms. Lansinglu Rongmei, Adv.
Ms. Malini Poduval, Adv.

IN WP 22/03Mr. Senthil Jagadeesan, Adv.
Mr. V. Ramasubramaniam, Adv.

IN WP 11/03Mr. Naresh Kumar, Adv.

IN WP 14/03Mr. Dhruv Agarwal, Adv.
Mr. Praveen Kumar, Adv.

IN WP 16/03Dr. Rajeev Dhavan, Sr. Adv.
Ms. Lansinglu Rongmei, Adv.
Ms. Malini Poduval, Adv.

IN WP 25/03Mr. Manoj Goel, Adv.
Mr. Shuvodeep Roy, Adv.
Mr. Wajih Shafiq, Adv.
Mr. Brij Bhushan, Adv.

IN WP 26/03Ms. B. Sunita Rao, Adv.

IN WP 27/03Mr. Manoj Goel, Adv.
Mr. Shuvodeep Roy, Adv.
Mr. Wajih Shafiq, Adv.
Mr. Brij Bhushan, Adv.

IN WP 33/03Mr. Manoj Goel, Adv.
Mr. Shuvodeep Roy, Adv.
Mr. Wajih Shafiq, Adv.
Mr. Brij Bhushan, Adv.

IN WP 34/03Mr. B.V. Deepak, Adv.

IN WP 391/03Mr. G. Sivabala Murugan, Adv.
Mr. V.N. Raghupathy, Adv.
Mr. Y. Arunagiri, Adv.

IN WP 404/03Ms. Shobha, Adv.
Mr. Gouttam Das, Adv.

IN WP 488/03Mr. Vishwa Pal Singh, Adv.

IN WP 185, 184, 166 &
172/2004Mr. Rajiv Nanda, Adv.

Mr. Sanjay Jain, Adv.

For Appellant (s)
IN CA 2030/03 Mr. Harish N. Salve, Sr. Adv.
Mr. Maninder Singh, Adv.
Ms. Pratibha M. Singh, Adv.
Mr. Kritiman Singh, Adv.
Mr. Angad Mirdha, Adv.

For Intervenor (s)Mr. S.C. Paul, Adv.
Mr. Gurmeet Singh, adv.
Mr. Ashok Yadav, Adv.
Mr. Sonag Mahajan, adv.
Mr. Manoj Kulshreshtha, Adv.

Mr. K.L. Janjani, Adv.

For Respondent (s)
For Union of IndiaMr. Goolam E. Vahanvati, SG.
Mr. Hemant Sharma, Adv.
Mr. R. Hakeem, Adv.
Mr. D.S. Mahra, Adv.

For Medical Council of
IndiaMr. Harish N. Salve, Sr. Adv.
Mr. Maninder Singh, Adv.
Ms. Pratibha M. Singh, Adv.
Mr. Kritiman Singh, Adv.
Mr. Angad Mirdha, Adv.

Mr. S.A. Syed, Adv.

Mr. Manoj Swarup, Adv.
Mr. Ajay Kumar, Adv.

Ex parte

UPON hearing counsel, the Court made the following

O R D E R

On behalf of the Union of India, an affidavit has been filed on 6.7.2004, copy made available to all the learned counsel.

List for hearing before the same Bench on 26th July, 2004.

(AJAY Kr. JAIN)

COURT MASTER

(RADHA R. BHATIA)

COURT MASTER